

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (C) No(s). 19448/2015

SUBHADRABEN . &amp; ANR.

Petitioner(s)

VERSUS

DINMOHAMMED IBRAHIM . &amp; ORS.

Respondent(s)

(only slp (C) no. 28114 and 28115 of 2015 to be listed before the  
Hon'ble Judge in Chamber)

WITH

SLP(C) No. 19450/2015 (III)

SLP(C) No. 19449/2015 (III)

SLP(C) No. 28114/2015 (III)

SLP(C) No. 28115/2015 (III)

Date : 03-10-2017 This petition was called on for hearing today.

For Petitioner(s)

Mr. S.S. Pandey, Adv.  
Ms. Rashmi Atreya, Adv.  
Mr. O. P. Bhadani, AOR

For Respondent(s)

Ms. Manjeet Chawla, AOR

UPON hearing the counsel the Court made the following  
O R D E RSLP(C) No.19448/2015,19450/2015 and 19449/2015

Complete category matters.

SLP(C) No. 28114/2015The Ld. Counsel for the petitioner to take fresh steps for  
service of respondent Nos.1, 2 and 4 within two weeks. Notice  
thereafter be issued.

Respondent No.3 has already filed counter affidavit.

SLP(C) No. 28115/2015

Respondent Nos.1, 2 and 5 to 8 have been served but no one has entered appearance.

Respondent No.3 has already filed counter affidavit.

The Ld. Counsel for the petitioner to take fresh steps for service of respondent No.4 within two weeks. Notice thereafter be issued.

List again on 15.11.2017.

RAJESH KUMAR GOEL  
Registrar